

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1995  
ANSWERED ON:22.11.2010  
GEOGRAPHICAL INDICATION TO BASMATI RICE  
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**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the names of products which are so far included under Geographical Indications (GI) Registry;
- (b) whether the Government has recently included 'Kancheepuram Silk Sarees' and Basmati Rice produced in Madhya Pradesh under GI Registry;
- (c) if so, the details thereof;
- (d) whether the Government has taken any steps against the unauthorized use of GI tag products;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a): So far 146 products have been registered under the Geographical Indications of Goods (Registration and Protection) Act, 1999. The list of registered GIs is at Annexure-I.
- (b)&(c): "Kancheepuram Silk" has been registered as a GI. No application for registration of Basmati Rice produced in Madhya Pradesh has been received by the GI Registry.
- (d) to (f): Government is conducting training programmes to increase awareness of the rights of GI owners and to increase the registration of authorised users.